

IN THE NATIONAL COMPANY LAW TRIBUNAL
BENGALURU BENCH, BENGALURU
(Through Physical Hearing / VC mode [Hybrid])

ITEM No. 02
CP (IB) No.113/BB/2023

IN THE MATTER OF:

M/s. Aditya H. Chokshi Family Trust ... Petitioner
Vs.
M/s. SL Residential Layout Pvt. Ltd. ... Respondent

Order under Section 7 of Insolvency & Bankruptcy Code, 2016

Order delivered on: 16.04.2024

CORAM:

SHRI K. BISWAL
HON'BLE MEMBER (JUDICIAL)

SHRI MANOJ KUMAR DUBEY
HON'BLE MEMBER (TECHNICAL)

PRESENT:

For the Petitioner : Shri Divyang Majmudar, FCA with
Shri Saji P. John, Shri Ajai P. Johnson, Advs.
For the Respondent : Proxy Counsel Appeared

ORDER

1. Heard the Ld. FCA, Ld. Counsel appearing for the Petitioner.
2. Ld. Proxy Counsel for the Respondent seeks adjournment as the arguing Counsel is not available due to family function.
3. List the matter on **29.05.2024**.

Sd/-
MANOJ KUMAR DUBEY
MEMBER (TECHNICAL)

Sd/-
K. BISWAL
MEMBER (JUDICIAL)

Krishna